

# CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

## OA No. 1731/2015

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New Delhi, this the 05th day of March, 2020

Hon'ble Mr. S. N. Terdal, Member (J) Hon'ble Mr. Mohd. Jamshed, Member (A)

Late Shri D. C. Jajoria, Through its Legal Heir, Smt. Jai Devi, W/o Late D. C. Jajoria, R/o Gali No. 75, House No. 5573, Raigar Pura, Karol Bagh, New Delhi – 110005.

...Applicant

(By Advocate: Mr. Asish Nischal)

#### Versus

Union of India,
Through its Secretary,
Ministry of Consumer Affairs, Food and Public
Distribution,
Department of Food and Public Distribution,
Krishi Bhawan,
New Delhi – 110001.

...Respondent

(By Advocate: Mr. N. D. Kaushik)

## ORDER (ORAL)

# S. N. Terdal, Member (J):-

Mr. Asish Nischal, learned counsel for the applicant submits that he want to withdraw this OA, with a liberty to file a better one.



2. Accordingly, this OA is dismissed as withdrawn with liberty to the applicant to file a better one. No costs.

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(Mohd. Jamshed) Member (A) (S.N. Terdal) Member (J)

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